

THE HIGH COURT OF MEGHALAYA SHILLONG.

No. HCM.II/85/2016/Estt./136

Dated, Shillong 16th July, 2019.

ABRIDGED ADVERTISEMENT

Applications for Contractual engagement of 2 (two) persons as Law Clerks for a period of 1 Year under terms and conditions mentioned in Scheme for engaging Law Clerk-cum-Legal Research Assistants in the High Court of Meghalaya, which is available on the website <http://meghalayahighcourt.nic>, (Rules and Notification) are invited from eligible candidates having essential qualifications. Maximum age of the candidate as on 1st January of 2019 must not be more than 33 years. The application (duly filled up and complete in every manner), must reach the office of Registrar General, High Court of Meghalaya, Shillong on or before 01st August, 2019 during office hours. Form of Application is available on and can be downloaded from the website <http://meghalayahighcourt.nic.in> under the link Acts & Rules → Rules & Regulations → Scheme for engaging Law Clerks-cum-Legal Research Assistants in the High Court of Meghalaya.

5067
16/7/19


REGISTRAR GENERAL

SCHEDULE – II
HIGH COURT OF MEGHALAYA

Affix passport
sized coloured
photograph duly
signed and
attested

Adv. No. ____/LCLRA/...../

- 1) Name of Post: Law Clerk-cum-Legal Research Assistant
- 2) Name:
- 3) Mother's Name:
- 4) Father's Name:
- 5) Date of Birth:
- 6) Present Address:
- 7) Permanent Address:
- 8) Whether SC/ST/OBC? If so, a certificate to that effect to be enclosed.
- 9) Educational Qualifications with the year of passing, division or class secured in different examination from H.S.L.C./H.S.S.L.C. onwards (Copy of the relevant LL.B. certificate or degree should be furnished).
- 10) Whether enrolled as advocate or engaged/appointed elsewhere? If so, furnish the particulars.
- 11) Whether any Civil or Criminal proceeding is pending by or against you? If so, furnish the details of the case.
- 12) Do you have knowledge of Computer Operations? (Yes/No)
- 13) Whether you have undergone any certificate/diploma course in computer operation from a recognized Institute? If so, please give the particulars _____

14) Number and Date of Bank Demand Draft/Bankers Cheque /Postal Order and Value:

Number _____ Amount: _____ Date. _____

Name _____ of _____ Bank/ _____ Post _____ Office:

Date: _____

(Signature of Applicant)